

Statement
Condemnation-Steam Locos
During last three years

C.R.	E.R.	N.R.	N.E.R.	N.F.R.	S.R.	S.C.R.	S.E.R.	WR	Total
1982-83									
114	200	170	24	58	75	67	75	153	936
1983-84									
—	16	14	26	9	9	1	75	6	156
1984-85									
7	—	65	10	13	2	—	5	11	113

Use of Imported and Fully Equipped Mobile Hospitals on Wheels

759. SHRI MAHENDRA SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether fully equipped mobile hospitals on wheels, including operation theatre etc., were imported by Government during 1977-78 incurring heavy expenditure running into crores of rupees ;

(b) if so, how these mobile hospitals are being used and how many of them are actually being used ; and

(c) how many are lying idle and since when

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) to (c) : 318 Mobile Clinics were received by the Government of India under the U.K. Aid Programme. Three mobile clinics were supplied to each medical college to provide health care services to rural and semi-rural population. The use of the mobile clinics varies from institution to institution depending on a number of factors including the terrain, nature of existing rural health services and the availability of supplementary resources etc. Wherever possible, these Clinics are also used for other National Health Programmes. Government are continuously monitoring the utilisation of these clinics.

Timely Clearance of Teams for World Competitions

760. SHRI MUKUL WASNIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there are any set rules, criteria or norms to clear teams for international meets ;

(b) if so, whether the said rules, criteria or norms were applied in the clearance of teams for the World Junior Hockey and Wrestling Championships at the Kobe university and Singapore table tennis competitions etc ; and

(c) whether the said set of rules, criteria or norms have resulted in the delay in the timely clearance of the teams, sportsmen or managers of the teams ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN WELFARE (SHRIMATI MARGARET ALVA) : (a) Yes, Sir.

(b) Yes, Sir. Actually, the Wrestling team went to Tokyo and not to Kobe.

(c) No, Sir.

Setting up Sports Complex at Aurangabad

761. SHRI MUKUL WASNIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state ;

(a) whether Government of Maharashtra have suggested to set up a sports complex in the State at Aurangabad ; and

(b) if so, the reaction of the Union Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN WELFARE (SHRIMATI MARGARET ALVA) : (a) The Government of Maharashtra had forwarded to as a proposal from the Aurangabad Municipal Corporation for the construction of a sports complex at Aurangabad and have recommended the same for a grant.

(b) The project has been approved for a central grant, subject the usual conditions.

Abnormalities Noticed in Boeing 747

762. SHRI MUKUL WASNIK : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are aware that special inspections have noticed "abnormalities in the tail section of several Boeing 747 Jumbo Jet-liners" flown by Japanese Airlines ;

(b) if so, whether the Indian Airlines and Air-India have also similarly inspected their aircrafts ; and

(c) if so, the results thereof and action taken by Government in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) : Yes Sir.

(b) and (c) Indian Airlines' fleet does not include Boeing 747. Air India has, however, completed special inspection of the tail section of their Boeing-747 aircraft. No serious defects were noticed during inspection. Air India have, however, been asked to carry out periodic inspection of aircraft tail plane, fin, rudder and aft pressure bulk head on a regular basis.

Central School in Each District of the Country

763. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal to start a central school in each district in the country :

(b) if so, the steps taken so far in this regard ;

(c) in how many districts central schools are going to be started during the next year ; and

(d) by what time all districts will be covered ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) There is no proposal to start a Central School (as distinguished from Model School) in each district in the country.

(b) to (d) Do not arise.

Objection to the Execution of Irrigation Part of Kuliarputty-Karappara Multi-Purpose Project

764. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether any objection was raised to the execution of the irrigation part of the Kuliarputty-Karappara multipurpose project in Kerala ;

(b) if so, the nature of objection ;

(c) whether Government are reviewing the position with regard to the irrigation part of this project ; and

(d) if so, the facts thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARA NAND) : (a) to (d). The project has not been found acceptable on environmental consideration. The State Government have informed that they are examining alternative sources of water for irrigating the area envisaged.